

100

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No...379/2002

R.A/C.P No.....

E.P/M.A No...76/.....

1. Orders Sheet OA-379/02 Pg.....1.....to.....3.....
2. Judgment/Order dtd. 30/07/2003 Pg.....1.....to.....4..... Dismissed
3. Judgment & Order dtd.....Received from H.C/Supreme Court
4. O.A.....379/02 Pg.....1.....to.....20.....
5. E.P/M.P.....N.I. Pg.....to.....
6. R.A/C.P.....N.I. Pg.....to.....
7. W.S. filed by the Respondents Pg.....1.....to.....7.....
8. Rejoinder.....Pg.....to.....
9. Reply.....Pg.....to.....
10. Any other Papers.....Pg.....to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

( SEE RULE - 4 )

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI

ORDER SHEET

Original Application No : 379/2002  
Misc. Petition No. \_\_\_\_\_  
Contempt Petition No. \_\_\_\_\_  
Review Application No. \_\_\_\_\_

Applicant(s): Pradeep Debnath

VS. -

Respondent(s): W.O. 2. O.R.S.

Advocate for the Applicant(s): Govt. S. Debnath, A. Chakrabarty

Advocate for the Respondent(s): R. D. Das

Advocate for the Respondent(s): Reply Counsel

Notes of the Registry	Date	Order of the Tribunal
C.P. 6068/13 Dated 28/11/02 Dy. Registrar	29.11.02	Heard Mr. A. Chakrabarty, learned counsel for the applicant. Issue notice to show cause as to why the application shall not be admitted. Returnable by four weeks. Mr. S. Sarma, learned counsel for respondents shall obtain necessary instruction on the matter. List on 6.1.2003 for admission.
Slips taken 28/11/02	28/11/02	mb
Envelopes not secured. Notice affixed and sent to D/S for arraign the respondent No. 1 to 4 by Legal A.D. Dated 27/12/02	6.1.03	At the request of the learned counsel for the respondents, who seeks time to get instruction in this regard list it on 11.2.03. Learned counsel for the respondents may intimate this Tribunal at the relevant time as to the <del>interior</del> decision, if any, taken with respect to the purported examination for Junior Accounts Assistants.
No. reply has been billed		K. C. Sharman Member
3/1/03	pg	U. Ag Chairman

(2)

11.3.2003

Heard Mr. A. Chakrabarty, learned counsel for the applicant and also Mr. J.L. Sarkar, learned Standing counsel for the Railway.

Mr. Sarkar, learned counsel for the respondents stated that he has obtained instructions and sought for some time for filing reply. Three weeks time is allowed to the respondents to submit written statement.

Let the matter be admitted and posted for hearing on 25.3.2003. In the meantime, the respondents may file written statement.

Writen statement  
has been filed.

24/3/03

Vice-Chairman

24.3.2003

Heard Mr. A. Chakrabarty, learned counsel for the applicant and also Mr. J.L. Sarkar, learned standing counsel for the railway. Mr. Chakrabarty, learned counsel for the applicant stated that he has received written statement in Court today and he wants to go through the same. Accordingly, the case is adjourned and posted for hearing on 6.5.2003.

S. Biswas

S. Biswas  
Member

Vice-Chairman

Writen statement  
has been filed.

6.5.2003

Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.  
The Hon'ble Mr. S. Biswas, Administrative Member.

5/5/03

On the prayer of Mr. A. Chakrabarty, learned counsel for the applicant the case is adjourned. List on 20.6.2003 for hearing.

S. Biswas

Member

Vice-Chairman

mb

O.A.379/2002

Notes of the Registry

Date

Orders of the Tribunal

20.6.2003

Adjourned on the prayer of Mr. A. Chakrabarty, learned counsel for the applicant.

List again on 30.7.2003 for hearing.

*Concurrence*

Member

*[Signature]*  
Vice-Chairman

bb

30.7.2003

Heard learned counsel for the parties. Hearing concluded. Judgment delivered in open Court, kept in separate sheets.

The application is dismissed in terms of the order. No costs.

*[Signature]*  
Member

bb

*[Signature]*  
Vice-Chairman

bb

*12.8.2003*  
copy of the Judgment  
was sent and to the  
office for sending the  
same to the applicant  
as well as to the Regy  
Standing Counsel.

*[Signature]*

Notes of the Registry

Date

## Orders of the Tribunal

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

O.A. / ~~REX~~ No. . . 379 . of 2002.

DATE OF DECISION 30.7.2003.....

Smt. S. Deka, Mr. A. Chakraborty & Mr. R. Das. . . . ADVOCATE FOR THE APPLICANT(S).

- VERSUS -

M.J.L.Sarkar, Rly. Standing counsel. . . . . ADVOCATE FOR THE  
RESPONDENT(S).

**THE HON'BLE MR JUSTICE D.N.CHOUDHURY, VICE CHAIRMAN.**

THE VICE-PRESIDENT MR. N. D. DAYAL, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment ?
  2. To be referred to the Reporter or not ?
  3. Whether their Lordships wish to see the fair copy of the judgment ?
  4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Ho'ble Vice-Chairman.

N

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No.379 of 2002.

Date of Order : This the 30th Day of July, 2003.

THE HON'BLE MR.JUSTICE D.N.CHOWDHURY, VICE-CHAIRMAN.

THE HON'BLE MR.N.D.DAYAL, ADMINISTRATIVE MEMBER.

Sri Pradip Debnath  
S/o Promod Debnath  
Vill: Krishnanagar, Sarada Pally  
Hojai, District: Nagaon (Assam). . . . . Applicant.

By Mrs. S. Deka, Mr. A. Chakraborty & Mr. R. Das.

- Versus -

1. Union of India  
Represented by the General Manager  
N.F.Railway, Maligaon  
Guwahati.
2. The Chairman  
Railway Board, Rail Bhawan  
New Delhi.
3. The Chairman  
Railway Recruitment Board  
Station Road, Guwahati-1. . . . . Respondents.

By Mr. J. L. Sarkar, Railway Standing Counsel.

O R D E R

CHOWDHURY, J.(V.C.):

19

In this application under section of the Administrative Tribunals Act, 1985 the applicant has assailed the action of the respondents authority in cancelling the post of Junior Accounts Assistant advertised vide employment notice No.1/96 by the Railway Recruitment Board. The applicant also prayed for a direction on the respondents to declare the result of the written examination held 25.3.2001 for the aforementioned post. The basic facts relevant for the purpose of adjudication of the proceeding is outlined herein below:-

1. By employment notice No.1/96 dated 20.5.1996 the Railway Recruitment Board, Guwahati invited applications from the eligible candidates for 39 category posts including post of the post of Junior Accounts Assistant. The Junior Accounts Assistant was listed in category No.37 for filling up 31 vacancies, out of which 15 were unreserved. The applicant

applied for the post within the period specified. The said post was re-advertised in a daily news paper "The Assam Tribune" on 29.4.1997. Thereafter call letters were issued for the written examination to the eligible candidates including the applicant. The written examination for category No.37 was held on 9.11.1997. The applicant asserted that he fared well in the said examination, but the same was cancelled by the respondents authority and the notification was published in "The Assam Tribune" on 26.2.2001. By the said notification a fresh date for re-examination was fixed on 25.3.2001 and for that purpose call letter was also issued to the applicant. The applicant appeared in the said written examination, but this time also the respondents authority cancelled the same by a notice published in "The Assam Tribune" on 15.9.2001 on administrative ground. The applicant contended that though serious irregularities happened in the written examination in respect of category No.2 of Employment Notice No.1/2000 which was held on 7.4.2002 and complaint was lodged, but the same was not cancelled. As a matter of fact, the result of the written examination of category No.2 of employment notice No.1/2000 was declared and published in "The Assam Tribune" on 9.7.2002. The applicant alongwith other candidates, thereafter, made a representation before the authority for conducting re-examination of the cancelled written test. While the applicant was awaiting for response by the impugned notice dated 12.8.2002 published in "The Assam Tribune" on 14.8.2002 the respondents authority reduced the post of Junior Accounts Assistant along with some other posts to zero and consequently cancelled the written examination process conducted for the post. Mr.A. Chakraborty, learned counsel for the applicant strenuously contended that the respondents acted arbitrarily and discriminatorily in the matter of public employment and thereby denied the applicant equal opportunity in the matter of employment. The learned counsel for the applicant contended that the

authority conducted the examination and in the absence of any valid reason there was no justification for cancelling the examination and finally totally cancelling the process of employment.

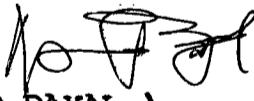
2. We have heard Mr.J.L.Sarkar, learned Standing counsel for the Railways at length. The respondents in its written statement stated that in the Employment Notice No.1/96 there were 39 categories. Category No.37 was meant for Junior Accounts Assistant. There were 31 posts in category No.37 comprising of UR, SC, ST & OBC. The written examination was held on 9.11.1997 and the type test was held on 21.12.1997. Due to anomalies in the written test the said examination was cancelled vide Railway Board letter dated 23.5.2000. Subsequent written examination was held on 25.3.2001 and the same was also cancelled vide Railway Board letter dated 6.8.2001. In the written statement the respondents also asserted that in view of the review and for want of vacancies the Railway Board put restriction for issuing recruitment notices in respect of certain categories of posts including the post of Junior Accounts Assistant without prior approval of the Board and the said restriction was extended upto 31.7.2003.

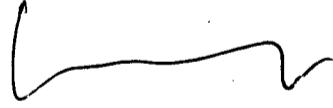
3. The issue relates to legitimacy of the action of the respondents. The respondents being an employer issued employment notices inviting applications from the eligible candidates for filling up the post and steps were taken for that purpose. However, the examinations were cancelled due to anomalies committed by the concerned authority. The Recruitment Board upon considering the report of the Vigilance organisation of N.F.Railway cancelled the earlier written examination and ordered for re-examination. However, the said written examination for the post of Junior Accounts Assistant held on 25.3.2001 had to be cancelled on consideration of the report/ proposal sent by the Chairman, Railway Recruitment Board and the Chief Personnel Officer, N.F.Railway.. The said report

and the proposal sent through Confidential D.O. letter No. RRB/G/37/1/99 dated 25.3.2001 was considered by the Railway Board. On consideration of the report, the Railway Board instructed the CPO/N.F.Railway to call for explanation of the officer-in-charge and take up with him. Necessary instructions were issued accordingly to remedy the situation. By the said communication Chairman, Railway Recruitment Board Guwahati was also advised to take necessary steps as remedial measure in conducting the examination. It also appears on the record that in view of the empanelled Junior Accounts Assistant scale Rs.4000-6000 (RPS) awaiting absorption for want of vacancies on the Railways, Board decided that all pending indents of Jr.Accounts Assistants received from Western, Central and N.F.Railways on RRBs need to be cancelled. In the light of communication dated 1.11.2001 by communication dated 6.11.2001 the Railway Board imposed the restriction on issuing Recruitment Notices. In the set of circumstances no illegality is discernible in the action of the respondents requiring judicial interference.

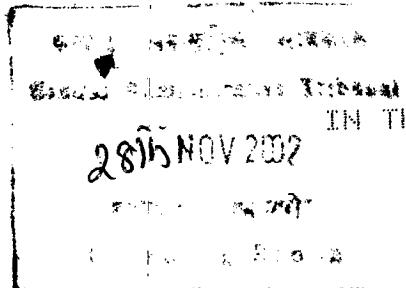
The application is accordingly dismissed.

There shall, however, be no order as to costs.

  
( N.D.DAYAL )  
ADMINISTRATIVE MEMBER

  
( D.N.CHOWDHURY )  
VICE CHAIRMAN

bb



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :: GUWAHATI

Title of the case

O.A. No. 379 /2002

Sri Pradip Debnath

Applicant

VERSUS

Union of India & ors.

Respondents

I N D E X

Sl. No.	Annexure	Particulars of Documents	Page No.
1.	—	Application	1 - 9
2.	—	Verification	10
3.	A	Employment Notice dated 20.5.96	11
4.	B	Re-advertisement Notice	12
5.	C	Notification dated 26.2.2001	13
6.	D	Copy of Call letter	14
7.	E	Notice dated 15.9.2001	15
8.	F	Representation dated 17.4.2002	16-20
9.	G	Notice dated 12.8.2002	21

Filed by

*Robin Ch. Bar.*

Advocate

Filed by the applicant  
Robin Ch. Bar.  
Advocate  
28/11/2002

In The Central Administrative Tribunal

Guwahati Bench :: Guwahati.

Q.A. No. /2002

BETWEEN

Sri Pradip Debnath

Son of Pramod Debnath,

Vill. Krishnanagar, Sarada Pally,

Hojai, District. Nagaon (Assam).

.....Applicant

AND

1. Union of India represented by the

General Manager, N.F. Ry,

Maligaon, Guwahati-11.

2. The Chairman,

Railway Board, Rail Bhawan,

New Delhi.

3. The Chairman,

Raiway Recruitment Board,

Station Road, Guwahati.

.....Respondents

Details of the Application ::

1. Particulars of the order against which the application is made ::

The application is made against arbitrary

12  
Pradip Debnath  
Applicant  
The  
Eligible  
Through  
Railway  
Board  
28/11/02

Pradeep Debbarma

cancellation of posts of Junior Accounts Assistant by Notice dated 12.08.2002 published in the daily "The Assam Tribune" on 14.08.2002 and for quashing and setting aside the same, and for declaring result of the written examination held on 25.3.2001 for the post of Junior Accounts Assistant.

2. Jurisdiction

The applicant declares that the subject matter of the application is within the jurisdiction of the Hon'ble Tribunal.

3. Limitations

The applicant declares that the application is within the period of limitation under section 21 of the Administrative Tribunal Act, 1985.

4. Facts of the case

4.1 That the applicant is a citizen of India and as such is entitled to the rights and privileges guaranteed by the constitution of India. The applicant is a member of OBC community.

4.2 That the respondent authorities published an employment notice No.1796 dated 20.05.1996 in the daily newspaper "The Assam Tribune" on 22.05.1996 inviting applications from the eligible candidates for 39 category of posts including the post of Junior Accounts Assistant. The post of Junior Accounts Assistant was listed under the category No.37 and it carries scale of pay Rs.1200-2040/-.

The applications under category No.37 were invited for filling up 31 vacancies out of which 15 were unreserved, 4 were reserved for SC, 6 were reserved for ST and rest 6 were reserved for OBC. The application fees for the above post was Rs.30/- which required to be paid by crossed Indian Postal Order in favour of the Assistant Secretary, RRB/ Guwahati. The closing date for all such applications was 30.06.1996.

Copy of the employment notice No.1/96 dated 20.5.1996 is enclosed as Annexure 'A'.

4.3 That the minimum educational qualification prescribed for the above post was Bachelors Degree. The applicant is a Commerce Graduate and being eligible he applied for the above post of Junior Accounts Assistant with a fees of Rs.30/- before the last date i.e. 30.06.1996.

4.4 That in the year 1997 the new incumbent of the office of respondent No.3 published a Re-advertisement Notice No.RRB/GHY/2/1/PF.-V in the daily news paper "The Assam Tribune" on 29.04.1997 in continuation to the advertisement of Employment Notice No.1/96 dated 20.5.1996 without mentioning reason for the same. By this re-advertisement notice applications were invited for all the earlier 39 categories including the post of Junior Accounts Assistant from the eligible candidates who have not applied previously i.e. in response to the Employment Notice No.1/96 dated 20.5.1996. It is submitted that the said

Prodip Dasgupta

re-advertisement after the closing date for application i.e. 30.6.1996 was made for accommodating candidates who have not applied earlier.

Copy of the Re-advertisement Notice No. RRB/GHY/2/1/Pt.-V is enclosed as Annexure 'B'.

4.5 That thereafter, call letters for the written examination were issued to all the eligible candidates including the applicant. The written examination for Category No.37 was held on 9.11.1997 in which the applicant appeared and did very well. But most unfortunately the said written examination was cancelled on account of irregularities. The notification of cancellation of the said examination was published in "The Assam Tribune" on 26.2.2001. In the said notification fresh date for above written examination was fixed on 25.03.2001.

Copy of the Notification dated 26.2.2001 is enclosed as Annexure 'C'.

4.6 That call letter for the written examination on 25.3.2001 was also issued to the applicant and Roll Number allotted to him was 14370470. The applicant appeared in the written examination on 25.3.2001 and this time also he did very well in the examination. But this time also the respondents cancelled the written examination dated 25.03.2001 of Category No.37 by a Notice published in "The Assam Tribune" on 15.9.2001, and the reason for such cancellation was said to be of administrative.

Copy of the call letter and Notice published on 15.9.2001 are enclosed as

Annexure 'D' & 'E' respectively

Pradeep Debbarma

4.7 That the applicant begs to state that the respondents have cancelled the written examination of category No.37 first time on the ground of irregularities and second time on the administrative ground. It is humbly submitted, that some irregularities like snatching of question papers were happened in the written examination of Category No.2 of Employment Notice No.1/2001 and complaint was lodged against it but examination for the same was not cancelled by the respondent authorities. Similarly same incident happened in the written examination of Category No.2 of Employment Notice No.1/2000 which was held on 7.4.2002 and complaint was lodged to the respondents office as well as to the Bharalumukh Police Station, Guwahati. But surprisingly none of the above examinations were cancelled by the respondents. It is mentioned that the result of written examination of said Category No.2 of Employment Notice No.1/2000 has been declared and published in "The Assam Tribune" on 9.7.2002.

4.8 That the applicant begs to state that he fulfilled all the conditions and requirements of the offer of the respondents (payment of examination fees etc.) in Employment Notice No.1/96 dated 20.5.1996 and hence he has right to know the result of the examination in which he appeared and the respondents are also bound to declare the same.

4.9 That the applicant begs to state that a representation was made by 82 candidates including the applicant on 17.2.2002 to the respondent No.2 for conducting

14  
Praship Debash

re-examination of the cancelled written test of category No.37 of Employment Notice No.1/96 without any favourable result. The respondent No.2 has received the said representation dated 17.2.2002 and Acknowledgement Card was received back by the applicant on 19.4.2002.

Copy of the representation dated 17.4.2002 along with the Acknowledgement Card is enclosed as Annexure 'F'.

4.10 That thereafter, by a Notice dated 12.8.2002 published in "The Assam Tribune" on 14.08.2002 the respondents have reduced the post of Junior Accounts Assistant along with some other posts to zero and consequently the written examinations were cancelled. It is humbly submitted that the respondents have the right to reduce or increase posts with some reasonableness. The number of vacancies declared both in the initial advertisement and re-advertisement against said Category No.37 i.e. the post of Junior Accounts Assistant were 31. The position of vacancies were same all along from the date of employment Notice No.1/96 i.e. 20.5.1996 to the date of last written examination i.e. 25.03.2001. It is stated that even on 15.9.2001 when cancellation of said written examination was notified the vacancies in the post of category No. 37 existed, and now all of a sudden the respondents have decided and reduced the said post to zero in most colourable fashion. It is submitted that the respondents have reduced the said post to zero for the cause under camouflage and such colourable exercise is arbitrary and against the policy of administrative fair play. It is

Pradeep Dubbath

also respectfully submitted that such colourable exercise of the respondents shall be found patent on the record if the Hon'ble Tribunal be pleased to lift the veil.

Copy of the Notice dated 12.8.2002 published on 14.8.2002 is enclosed as Annexure 'G'.

5. Grounds for reliefs with legal provisions:

5.1 For that the respondents have cancelled the written examination held on 25.3.2001 for the extraneous reason. ✓

5.2 For that the respondents have reduced the post of Junior Accounts Assistant in a most colourable fashion.

5.3 For that the respondents have most arbitrarily and in colourable exercise of power have cancelled the examination held on 25.3.2001 which offends Article 14 and 16 of the Constitution of India.

5.4 For that the respondents have reduced the post of Junior Accounts Assistant to zero for the cause under camouflage.

5.6 For that the actions of the respondents are against the policy of administrative fair play.

5.7 For that in any view of the matter the actions of the respondents are illegal, impropriety of power and bad in the eyes of law.

\* \* \* \* \*

6. Details of remedies exhausted:

There is no other efficacious remedy under any rule and this Hon'ble Tribunal is the only forum for redressal of the grievance.

7. Matters not previously filed or pending before any other Courts:

The applicant declares that he has not filed any other case in any tribunal, Court or any other forum against the impugned order.

8. Reliefs sought for:

Under the facts and circumstances of the case, the applicant prays for the following reliefs :

8.1 The Notice dated 12.08.2002 published in the daily "The Assam Tribune" on 14.08.2002 be set aside and quashed.

8.2 The result of the written examination for the post of Junior Accounts Assistant held on 25.03.2001 be declared.

8.3 Any other relief/reliefs the Hon'ble tribunal may deem fit and proper.

The above reliefs are prayed for on the grounds stated in para 5 above.

70  
Prakip Debnath

\*\*\* 9 \*\*\*

9. Interim relief prayed for :

None

10. This application has been filed through Advocate.

11. Particulars of Postal Order :

i) I.P.O. No. : 76-606315

ii) Date of issue : 28-11-02

iii) Issued from : "

iv) Payable at : Sivachet

12. Particulars of Enclosures :

As stated in the index.

Verification.....

Verification

I, Pradip Debnath, son of Premod Debnath, resident of Hojai, Assam, aged about 31 years do hereby verify that the statements made in para 1, 4, 6 and 7 are true by personal knowledge and those made in para 2, 3 and 5 are true to my legal advice and the rests are my humble submission. I have not suppressed any material facts.

And I, sign this verification on this  
20th day of November, 2002 at Guwahati.

Pradip Debnath

## Threat to world health process

GENEVA, May 21— The overuse of medicines and abuse of nature have combined with the age-old problem of poverty and the modern luxury of international travel to produce a devastating upsurge in infectious diseases, a new report says.

The report by the World Health Organisation warns that the spread of untreatable forms of Malaria and tuberculosis and the emergence of killers like AIDS and ebola threaten to undermine recent advances in health care.

"We are standing on the brink of a global crisis in infectious diseases," WHO Director-General Dr. Hiroshi Nakajima said.

The optimism of a relatively few years ago that many of these diseases could be brought under control has led to a fatal complacency. This complacency

contained no specific offers of compromise, but sought to strike a conciliatory note.

He also flatly ruled out making Taiwan independent and dumping the doctrine that Taiwan and China are one country.

Offering to take a personal lead, he said he wanted to meet and directly exchange opinions with the Chinese Communist leaders to open a new era in dialogue and cooperation.

In the future, if necessary for the country, I am willing to embark on a journey for peace to the Chinese mainland, carrying with me the common wishes of our 21 million people. Mr. Lee told 50,000 people packing a stadium outside Taipei.

Mr. Lee's eagerly awaited speech, at the stadium in

is now costing millions of lives. WHO issued the World Health report, 1996 on the opening day of its week-long annual assembly.

There is some good news. Globally, life expectancy is now 65: three years higher than in 1985. Infant mortality has halved in 30 years to 60 deaths per 1,000 live births. This has encouraged women to have fewer babies an average three per family in 1995 compared to 3.2 in 1990 although the planet remains dangerously overpopulated.

Eight out of ten children are immunised against killers like measles. Polio is on the verge of following smallpox into history. Leprosy, too, may soon become an evil of the past.

But, overall, the 137-page report makes gloomy reading—AP

## Lee sworn in as Taiwan President

TAIPEI, May 21— Lee Teng-Hui was sworn in as Taiwan's first popularly elected President and offered to meet with China's leaders for talks on ending their 49 years of hostility, reports AP.

Offering to take a personal lead, he said he wanted to meet and directly exchange opinions with the Chinese Communist leaders to open a new era in dialogue and cooperation.

Meanwhile, he said, we in Taiwan have realized the dream of all Chinese. We have created an eye-catching economic miracle and achieved world-acclaimed democratic reforms.

Those reforms, which led to the first presidential election by universal suffrage, were largely



RAILWAY RECRUITMENT BOARD : GUWAHATI  
EMPLOYMENT NOTICE NO. 1/96  
STATION ROAD, GUWAHATI-781001  
DATED : 20/05/96

CLOSING DATE : 30/06/96

Applications are invited in prescribed forms obtainable from any important Railway Station or in proforma application given below (to be neatly typed in using one side only in a standard size thick paper) for the following temporary posts, likely to be permanent, in the Northeast Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the Assistant SECRETARY, RAILWAY RECRUITMENT BOARD : STATION ROAD, GUWAHATI-781001, ASSAM under certificate of posting so as to reach the Board's office on or before 17-30 hrs of 30/06/96. The applications can also be dropped in the "Application Box" kept in the RRB Office before 17-30 hrs of 30/06/96.

EMPLOYMENT NOTICE NO. AND CATEGORY NO. AGAINST WHICH THE CANDIDATE APPLIES  
MUST CLEARLY BE WRITTEN ON THE TOP OF THE COVER ENVELOPES POSITIVELY.

CATEGORY No.	NAME OF THE POST	SCALE -- OF PAY	STIPEND DURING TRAINING	VACANCIES					SEX	PERIOD OF TRAINING	AGE AS ON 01-06-96
				UR	SC	ST	OBC	TOTAL			
1. Stenographer (English)	1200-2040/-	—	—	04	01	02	01	05	Both	—	18 to 30 Yrs.
2. Appr. Junior Engineer / Sig/Gr-II	2000-3200/-	Rs. 2000/-	—	02	01	01	—	04	Both	12 months	20 to 30 Yrs.
3. Appr. Signal Inspector / Gr-II	1400-2300/-	Rs. 1320/-	07	02	04	01	—	14	Both	24 months	18 to 25 Yrs.
4. Appr. Tel Communi- cation Inspector /Gr-II	1400-2300/-	Rs. 1320/-	07	02	02	02	—	13	Both	24 months	18 to 25 Yrs.
5. Appr. Tele Communi- cation Maintainer /Gr-III	950-1500/-	Rs. 950/-	08	03	06	06	—	23	Both	12 months	18 to 25 Yrs.
6. Tr. Ass't Draftsman (S & T)	1200-2040/-	Rs. 1200/-	04	01	01	01	—	07	Both	12 months	18 to 25 Yrs.
7. Tr. Electric Foreman / STA/Deputy Shop Supdt.	2000-3200/-	Rs. 2000/-	01	01	—	—	—	02	Both	12 months	20 to 30 Yrs.
8. Appr. Mechanics (Elect)	1400-2300/-	Rs. 1400/-	09	05	01	03	—	16	Both	24 months	18 to 28 Yrs.
9. Tr. Ass't Draftsman (Elect)	1200-2040/-	Rs. 1200/-	03	01	01	01	—	06	Both	12 months	18 to 25 Yrs.
10. Tr. Draft man (Elect)	1400-2300/-	Rs. 1400/-	—	01	—	—	01	—	Both	24 months	20 to 30 Yrs.
11. Tr. Head Draftsman (Elect)	1600-2660/-	Rs. 1600/-	01	—	—	—	01	—	Both	12 months	20 to 30 Yrs.
12. Traffic Apprentice	1400-1440/-	Rs. 1400/-	08	02	01	02	—	11	Both	24 months	20 to 28 Yrs.
13. Commercial Apprentice	1400-1440/-	Rs. 1400/-	06	02	02	01	—	11	Both	24 months	20 to 28 Yrs.
14. Physiotherapist	1400-2300/-	—	—	01	—	—	01	—	Both	—	18 to 28 Yrs.
15. Staff Nurse	1400-2600/-	—	—	13	04	02	07	25	Both	—	20 to 35 Yrs.
16. Pharmacist	1350-2200/-	—	—	04	01	01	01	07	Both	—	20 to 30 Yrs.
17. Lab Ass't.	875-1540/-	—	—	01	—	—	02	—	Both	—	18 to 28 Yrs.
18. Appr. Mechanics Elect/DSL	1400-2300/-	Rs. 1320/-	04	02	01	01	—	06	Both	24 months	18 to 28 Yrs.
19. Tr. Deputy Shed Supdt. (Elect/DSL)	2000-3200/-	Rs. 2000/-	—	01	—	—	—	01	Both	12 months	20 to 30 Yrs.
20. Appr. Mechanics (DSL/Mech)	1400-2300/-	Rs. 1320/-	04	01	02	01	—	08	Both	24 months	18 to 28 Yrs.
21. Appr. Train Examiner	1320-1350/-	Rs. 1320/-	06	03	01	02	—	12	Both	24 months	18 to 28 Yrs.
22. Tr. Ass't. Draftsman (mech.)	1200-2040/-	Rs. 1200/-	01	—	—	—	02	—	Both	12 months	18 to 28 Yrs.
23. Draftsman (Mech)	1400-2300/-	Rs. 1200/-	02	—	01	—	03	—	Both	24 months	18 to 28 Yrs.
24. Appr. Junior Chemical & Metallurgical Ass't.	1320-2040/-	Rs. 1320/-	02	—	01	—	03	—	Both	12 months	18 to 25 Yrs.
25. Tr. Chemical Ass't.	1400-2300/-	Rs. 1400/-	02	01	—	—	03	—	Both	12 months	22 to 30 Yrs.

Category No. 26 : BE (Mechanical).

Category No. 27 : Diploma in Mech. Engineering.

Category No. 28 : Degree in Mechanical/Electrical Engineering from a recognised Engineering College.

Category No. 29 : B.A. with Hindi as elective subject & English as a subject at degree level, or a graduate with English as a subject plus a degree or diploma in Hindi equivalent to B.A. or higher standard of B.A. (Hons) in English and a degree or post graduate degree or diploma in Hindi.

Category No. 30 : Diploma in Civil or Mechanical Engineering. N.B. If enough candidates with qualification of Diploma in Civil Engineering become available, the Recruitment will be confined to them.

Category No. 31 : Degree in Civil Engineering.

Category No. 32 : (10-2) with science and Maths. Diploma holders in Civil/Mechanical/electrical Engineering also be eligible.

Category No. 33 : Minimum ITI certificate in Draftsmanship (National Trade Certificate by Govt. of India, NCVT) in Civil Engg. from recognised Institution or equivalent, the course being of 2 yrs. duration. Civil Engg. Diploma holders and holders of diploma in Draftsmanship from recognised Institution will also be eligible.

Category No. 34 : Matric plus 3 yrs. diploma in Civil Engg. from Govt. recognised Institution or recognised colleges.

Category No. 35 : Degree in Civil Engg. Department of a recognised University.

Category No. 36 : Degree in Civil Engineering Department or equivalent examination.

Category No. 37 : University degree preference being given to person with I & II divisions, Honours & Master Degree. The candidate should possess typing proficiency of 30 words per minute in English or 25 words per minute in Hindi as an essential qualification besides the prescribed educational qualification.

Category No. 38 : (i) IInd class Master's Degree in Commerce with special paper Banking. (ii) University Degree/Diploma in Education/Teaching. OR Integrated two years Post Graduate course of Regional Colleges of education of N.C.E.R.T. (iii) Competence to teach through Assamese medium.

Category No. 39 : (i) IInd class Bachelors Degree with Physics, Chemistry and one subject out of Botany/Zoology. 45% marks can be considered equivalent to IInd class where there is no demarcation of class in Bachelor's Degree. (ii) University degree/Diploma in Education/Teaching OR 4 years integrated Degree course in regional colleges of Education of N.C.E.R.T. (iii) Competence to teach through English and Bengali Medium.

N.B. : (i) A GENERAL RELAXATION IN UPPER AGE LIMIT FOR ALL COMMUNITIES/ CATEGORIES OF CANDIDATES HAVE BEEN GIVEN BY 5 YEARS BESIDES THE AGE RELAXATION GIVEN IN PARA-2. THIS RELAXATION IS APPLICABLE FOR 2 YEARS WITH EFFECT FROM 4/8/95.

N.B. : (ii) THE CANDIDATES MUST HAVE ACQUIRED THE ESSENTIAL QUALIFICATIONS AS LAID DOWN AT THE TIME OF SUBMISSION OF APPLICATION. CANDIDATES WHO HAVE YET TO APPEAR AT THE EXAMINATION AND WHOSE RESULTS ARE WITHHELD OR NOT DECLARED ARE NOT ELIGIBLE TO APPLY.

### 1. GENERAL INSTRUCTION

1.1 ABBREVIATION USED  
SC= Scheduled Caste, ST= Scheduled Tribe, UR= Un-Reserved, OBC= Other Backward Class, L.P.O.= Indian Postal Order.

1.2 The number of vacancies shown may be increased or decreased.

1.3 SC/ST/OBC candidates can apply against UR posts but they will have to compete with UR candidates. SC/ST/OBC candidates need apply strictly against their respective vacancies only.

### 2. AGE LIMIT

2.1 The age will be reckoned as on 01-06-96. The upper age limit is relaxable as under—

(a) By 5 years for SC/ST candidates and by 3 yrs. for OBC candidates.

(b) By 5 years for Bonafide displaced Goldsmiths.

(c) By 10 years in case of physically handicapped.

(d) Upto the age 40 years for "RESERVISTS" not yet employed in Govt. service.

(e) Upto the extent of service rendered by Group 'C' and Group 'D' Railway staff and casual Labourers/substitutes provided that they have put in minimum of 3 years service (continuous or broken) subject to the condition that the age of 35 yrs. For working quasi-Administrative offices of the Railway organisation such as Railway Canteens, Co-Operative societies and Institutes upto 5 years service rendered in such organisations and upper age limit of 35 years whichever is less.

(f) Upper age limit in case of widows, divorced women and women judicially separated from

## Pope-Dalai Lama meet at Vatican

VATICAN CITY, May 21.—Pope John Paul received yesterday the spiritual leader, the Dalai Lama, at a private audience at the Vatican yesterday.

The Vatican press office confirmed the meeting had taken place without giving details. A Vatican source called it a spiritual meeting of prayer and of exchanges of ideas on religious themes.

The Holy See's official daily bulletin of the Pope's activities, which usually lists private audiences, made no mention of the meeting with the Dalai Lama.

The Vatican is keen not to anger Beijing and impeded efforts to return to its fold China's state-controlled Catholic Church, whose followers are prohibited from paying allegiance to the Pope.

China accuses the Dalai Lama, who fled into exile in 1959 after an abortive uprising against Chinese rule over Tibet, of continuing to foster Tibetan independence from his home in India.

In recent days, China has ordered police to crack down on Tibetan separatists and residents in Tibet, reported today that authorities had widened a ban on pictures of the Dalai Lama from monasteries and temples to include schools and homes.

The Dalai Lama, who is still widely venerated among Buddhists in the deeply religious region, has used his three-day visit to Italy to call for more autonomy for Tibet.

## Father kills 4 children

BAREILLY, May 21.—A person killed his four children, aged between two and nine, before killing himself by consuming insecticide near Almora in Garhwal Region of Uttar Pradesh, reports *newspaper* said.

The 37-year-old Puran Singh yesterday bolted his two sons and two daughters in a room and slit their throats with a sharp edged weapon. He later consumed large quantity of insecticide and was found dead at a little distance from his house in Khanderadhar village in Bageswar Tehsil, police said.

The cruel incident occurred when his wife had gone to the nearby forest to graze the cattle, they said.

The cause of the killings was yet to be ascertained. PTI

in 1968 and gradually dismantled the authoritarian legacy of the China Kai-shek dynasty.

The March 23 election was held amid simmering hostility between the two sides of the capitalist island it claims as a renegade province.

## SITUATION VACANT

### WALK IN INTERVIEW

Wanted Sales Executive Boys/Girls for marketing internationally reputed Office Automation & Educational Computer products, for all the places of Assam.

Fluency in English must.

On — 25/05/96.

At — 10 A.M.

Venue : D. MUKTA LODGE, Chandmari, Guwahati.

SV/P/2002/1

Jawahar Navodaya Vidyalaya Sensowa No. 2, P.O. Chinatoli, Golaghat, Assam.

Wanted TGT's in English, Science, Mathematics, Social Studies, Assamese, Music teacher and 'A' Grade, Staff Nurse on part time basis. Fixed Honararium for teacher Rs. 1800/- per month. For Staff Nurse as per Samiti rules. Graduate with 50% in concerned subjects and 50% in aggregate with B.Ed. may apply to Principal by 5th June, 96.

SV/850/1

### WANTED

An Assam based Agro Forestry Company is looking for Sales Executives (Male/Female) for their Unit Sales Division at Guwahati, with an attractive target based salary plus incentive. Persons having minimum 2-3 years experience in concept selling like Peerless, UTI, LIC, Mutual funds or Agro-Plantations Schemes are preferred to contact : The Director, Brix Agro Plantations (Assam) Pvt. Ltd, Rudra Bhawan, Lakhimpur Path, R. G. Baruah Road, Guwahati - 24, on 27th May from 11 AM to 3 PM.

SV/P/2001/1

## TO-LET

R.C.C. First floor at A.T. Road, Shantipur, company/office preferred. Contact K. Dewan, at site. Tel—No.543160.

TL/P/2004/2

## HOTEL & RESTAURANT

Wanted one Guwahati base Hotel or Restaurant on rent or contact. Please ring — 523538, 540323.

H&R/P/2003/1

26. Tr. Deputy Shop Sumid (Workshop)	2000-3200/-	Rs. 2000/-	01	01	01	—	03	Both	12 months	20 to 30 Yrs.
27. Appr. Mechanics (Workshop)	1400-2300/-	Rs. 1320/-	05	02	01	02	10	Both	24 months	18 to 28 Yrs.
28. Appr. Chief Train Examiner	2000-3200/-	Rs. 2000/-	02	01	—	—	03	Both	12 months	20 to 30 Yrs.
29. Hindi Asstt. Gr. II	1400-2300/-	Rs. 1400/-	01	—	—	02	Both	18 months	18 to 28 Yrs.	
30. Appr. permanent way Inspector Gr. II	1400-2300/-	Rs. 1400/-	03	01	01	01	06	Both	12 months	20 to 30 Yrs.
31. Appr. Junior Engineer (P. Way Gr. II)	2000-3200/-	Rs. 2000/-	03	01	01	01	06	Both	12 months	20 to 30 Yrs.
32. Appr. Permanent Way Master	1400-2300/-	Rs. 1400/-	12	04	02	06	23	Both	12 months	18 to 20 Yrs.
33. Tr. Asstt. Draftsman (Civil)	1200-2040/-	Rs. 1200/-	15	04	05	06	29	Both	12 months	18 to 25 Yrs.
34. Tr. Draftsman (Civil)	1400-2300/-	Rs. 1200/-	04	01	01	01	07	Both	18 months	20 to 30 Yrs.
35. Head Draftsman (Civil)	1600-2660/-	Rs. 1600/-	04	01	02	01	08	Both	12 months	20 to 30 Yrs.
36. Tr. Senior Design Asstt. (Civil)	1600-2660/-	Rs. 1600/-	01	—	—	—	02	Both	12 months	20 to 30 Yrs.
37. Junior Accounts Asstt.	1200-2040/-	—	15	04	06	08	31	Both	3 months	18 to 25 Yrs.
38. Asstt. Teacher (Commerce)	1640-2900/-	—	01	—	—	01	01	Both	—	20 to 40 Yrs.
39. Demonstrator (Pure Science)	1400-2600/-	—	01	01	—	02	Both	—	20 to 40 Yrs.	

## EDUCATIONAL QUALIFICATION:

Category No. 1 : Matriculation, speed 80 w.p.m and 40 w.p.m in Shorthand and Type writing respectively. Knowledge of Hindi Stenography will be given preference.

Category No. 2 : Degree in Mechanical/Electrical/Electronics Engineering, OR M.Sc. (Physics) Addl. weightage will be given for field experience in these disciplines.

Category No. 3 : Diploma in Electrical/Electronics Engineering, OR B.Sc. (Physics).

Category No. 4 : Diploma in Electrical/Electronics/Telecomm/Radio Engineering, OR B.Sc. (Physics).

Category No. 5 : Matriculation and (i) ITI certificate in Electrical Radio/Wireless/Telecomm/TV trade and (i) one year's experience as Casual TCM/WTM in S & T Department, OR (ii) Must be Casual TCM/WTM for 3 years in S & T Department, OR (iii) Pass in plus two stage in Higher Secondary with Mathematics and Physics.

Category No. 6 : Minimum ITI certificate in draftsmanship (National Trade Certificate by Government of India NCVT) in the respective disciplines from recognised institutes or equivalent, the course being of two years duration. Engineering diploma holders (Mechanical/Electrical/Electronics) and holders of diploma in draftsmanship from recognised institutes will also be eligible.

Category No. 7 : Degree in Electrical Engineering from a recognised University.

Category No. 8 : Diploma holder in Elect. Engineering (3 years course from a recognised Institute).

Category No. 9 : ITI certificate in Draftsmanship (National Trade Certificate by the Govt. of India NCVT) in Civil Engineering from recognised institution or equivalent, the course being of two years duration. Electrical Engineering diploma holders and holders of diploma in draftsmanship from recognised institution will also be eligible.

Category No. 10 : Matric plus 3 years diploma in Electrical Engg. from Government recognised institution or recognised College.

Category No. 11 : Degree in Electrical Engineering from a recognised University.

Category No. 12 & 13 : (i) Graduate, (ii) Diploma in Rail Transport and management from the Institute of Railway Transport, New Delhi will be a desirable qualification.

Note : Posting of Traffic/Commercial Apprentices will involve working in Night shifts and other odd hours and postings also may be at small road side stations. Lady candidates may apply if they are ready for such eventualities.

Category No. 14 : Diploma in Physiotherapy from a Recognised Institution after Passing the Intermediate, Pre-University Course or Higher Secondary or equivalent examination.

Category No. 15 : Candidates must have passed Matriculation or its equivalent examination and possess certificate as registered Nurse and Midwife having passed the three years course in general Nursing and six months course in Midwifery from a school of Nursing or other institution recognised by the Indian Nursing Council or B.Sc. (Nursing). They must be able to speak in English, Hindi, Assamese or Bengali.

Category No. 16 : (a) Should have passed the H.S.L.C. examination or its equivalent. (b) Possess certificate/Diploma in Pharmacy. (c) Registered with the State Medical faculty/Pharmacy Council. (d) Legible hand writing and be able to read and write one or more local vernacular language. Experience in a hospital is preferred but not essential.

Category No. 17 : Matriculation with Science, one year experience in Pathological or Bio-Chemical Laboratory, Science Graduate with Diploma in Laboratory Technician course from a recognised Institute such as All India Institute of Hygiene and Public Health shall be preferred.

Category No. 18 : Diploma in Elect. Engg. (3 years) from recognised Institute.

Category No. 19 : BE (Electronics) Electrical.

Category No. 20 : Diploma in Mechanical Engg. (3 Yrs) from recognised Institute.

Category No. 21 : Diploma holder in Mechanical Engineering (3 Yrs.) Course from a recognised Institution.

Category No. 22 : Minimum ITI certificate in Draftsmanship (National Trade certificate by Govt. of India NCVT) in the respective discipline from recognised institutes or equivalent, the course being of two years duration. Engineering diploma holders in respective discipline and holders of diploma in Draftsmanship from recognised Institute will also be eligible.

Category No. 23 : Diploma in Mechanical Engineering.

Category No. 24 : Degree in Science with Chemistry & Physics with minimum of 45%.

Category No. 25 : Degree in Metallurgy/Chemical Engineering of M.Sc. Degré in Chemistry/Applied Chemistry.

their husband but not remarry even if released from the marriage.

(2) Upto maximum age of 45 years for repatriates from Burma and Sri Lanka who migrated to India on or after 1st June 1963 and 1st November 1964 respectively and from East Pakistan (Now Bangladesh), on or after 1st January 1964.

## 3. HOW TO APPLY

3.1 Candidates should apply in their own handwriting either in Hindi or English with ink/ball pen (not a pencil). A good quality plain white paper of 90gms size (i.e. 330mmx220mm) on one side of the paper in the format as given at the end or prescribed RRB's application form obtainable from important Railway Station of N.F. Ry. strictly observing all the instructions given in Employment Notice, Newspaper cuttings or the Xerox copies or any other format should not be used.

3.2 Candidates should note that only international form of Indian numerals (i.e. 1,2,3,4...) should be used while filling up the application form.

3.3 They should take care that entries made in the application form are clear, legible and without erasing or overwriting.

## 4. EXAMINATION FEES :

4.1 For SC/ST/Physically Handicapped : Nil (Being exempted).

4.2 FOR OTHERS :

For post carrying scale of pay upto Rs. 950—1500/- Rs. 20/-

For post carrying scale of pay above Rs. 950—1500/- Rs. 30/-

4.3 The above examination fee should be paid by UR/OBC candidates in the form of **CROSSED INDIAN POSTAL ORDER ONLY** (Purchased on or after the date of publication of this Employment Notice but before 30/06/96 drawn in favour of the Assistant Secretary, RRB/Guwaahati). Remittance of examination fees in any other form except I.P.O. will not be accepted. The examination fee is not refundable under any circumstances. An application not accompanied by I.P.O. for the requisite amount will be summarily rejected. The candidates should write his/her name, full address, E.N. No. on the I.P.O. The counter foil of the I.P.O. should be retained by the candidate. The I.P.O. No. and value should be indicated on the application form, or in the space provided in the prescribed format attached herewith.

## 5. ENCLOSURES TO THE APPLICATION :

The following enclosures should be firmly stitched along with the application form. If any of these are not sent or sent separately or subsequent to the receipt of the application, the application will be rejected. The enclosures are :

5.1 Crossed Indian Postal Order of the required amount towards examination fees, if not exempted otherwise.

5.2 Three copies of recent photographs of pass-port size, one pasted on the application in the space provided and two firmly stitched with the application. The photographs should bear the signature of the candidate.

5.3 (a) Attested true copies of Caste certificate from competent authorities in the case of Scheduled caste/Scheduled Tribe/OBC candidates.

(b) For OBC, a certificate to the effect that the candidate does not belong to the persons/sections (CREAMY LAYER) mentioned in Col. 3 of the schedule to the Govt. of India Deptt. of Personnel and Training O.M. No. 36012/22/93 Estt (SCT) dated 8.9.93 is required and the certificate should be in the prescribed format circulated by Ministry of Personnel and Grievances and pension Deptt. of personnel and Training Govt. of India, New Delhi.

5.4 Attested true copy of Mark Sheets and other certificates of educational qualifications.

5.5 Attested true copy of documentary evidence of age, i.e. H.S.L.C. Admit card etc.

5.6 Attested true copy of N.O. objection certificates from employer, if already employed.

5.7 Two self addressed envelopes of size 27.5x12.5 cms with Rs. 2/- postage stamps each pasted.

## 6. FOR SERVING EMPLOYEES :

Candidates serving in Govt. Quasi-Admn. Office/ Organisation and Institute should apply through proper channel or should apply directly to the RRB/Guwaahati with NO OBJECTION CERTIFICATE from their employer to avoid delay. The last date for application to reach this office will not be extended on account of any delay in transmitting the application by concerned office. No advance copy of application will be entertained. Applications received after the closing date/hours will not be accepted.

7. Separate application is required to be sent for each category. Contrary to this, if more than one post is applied for in one application the same will be rejected.

## 8. INVALID APPLICATION :

The applications which suffer from the following deficiencies/irregularities will be summarily rejected. (i) Incomplete/illegal applications or applications made on newspaper cuttings.

(ii) Unsigned application. (iii) Without I.P.O., I.P.O. without post office seal, or I.P.O. for lesser amounts for unreserved candidates/OBC. (iv) Without complete/proper enclosures. (v) Unattested or self attested copies of documents. (vi) Without two self addressed envelopes stamped with Rs. 2.00 postage stamps each. (vii) Applications submitted by the candidates who do not fulfill the eligibility criteria.

8. (a) The certificates, postal order, photograph etc. received separately subsequent to the receipt of the application will not be connected with the application, such incomplete application will be rejected summarily.

9. Free second class Railway pass as and when admissible is given by the Board to the candidates, who belong to SC/ST/Community or who are bona fide displaced persons if and when they are called for written examination and interview test. All other candidates called for are to appear at their own cost.

10. The date and venue of the written examination and interview will be fixed by the Board and will be intimated to the eligible candidates in due course. Request for postponement of the examination/interview and change of centre/venue/venue will not be entertained.

## 11. CANVASSING IN ANY FORM WILL DISQUALIFY A CANDIDATE.

12. The decision of the Board in all matters, relating to eligibility, acceptance or rejection of the

Contd on Page 3.

*Attested*  
*Advocate*  
*28/11/96*

**COMPUTER**

Admission going on for new batch of various Courses DTP, UNIX, LAN, Oracle etc. Contact Harvard Computer Education, Near Canara Bank, Ganeshguri, Guwahati-6.

Comp/P/212/7

**National Computer Systems**  
Walk in interview for the Post of 1. Computer Instructors (Female) with teaching experience and fluency in English.

2. Hardware Engineer with relevant experience.

On 29th & 30th April '97 between 10 A.M. to 4 P.M.

Contact: 6th Byelane, R.G. Baruah Road, Hriday Ranjan Path, Zoo Narengrati, Guwahati-03.

Comp/P/235/1

**EDUCATIONAL**

Admission: Registration open for MBB/S/BE admission in Maharashtra, without Donation/ Entrance. Reserve your seat immediately. NCCE, Guwahati Club, Ph. 521893.

Ed/P/210/2

Admission going on for various long & short Computer & Technical courses. Designed to meet the needs of today's job market. For detail please contact: BDPS/ITI, Opp. T.C. School, Guwahati Club.

Ed/P/223/2

**HOUSE & FLATS**

Construction proposed at 330 sq.m. for residential flats at Kharghuli Main Road (Vikram from Uzambazar). One floor to be allocated to corporate, Bank, firm, guest house etc. Interested may contact at Ph. 514222.

H&amp;F/P/236/1

Three Bedroom Flat with all modern amenities in Belta area is for immediate sale. Approx. Floor area 125 sq.mt. Contact Phone: 514055 in between 3 p.m. — 5 p.m.

H&amp;F/P/237/1

**TENDER NOTICE****SHORT TENDER NOTICE**

NO. 1-OF 1997-98

The Superintending Engineer, PWD, North Lakhimpur Road Circle, North Lakhimpur invites fresh sealed tender for the following works of North Lakhimpur Road Division with a

validity period of 180 (one hundred eighty) days only from the date of receipt of the tenders affixing non-refundable court fee stamp of Rs. 8.25 (Rupees eight and paise twenty five) only subsequently to be drawn up in printed F-2 form from the registered Class-I (Group A, B, & C) contractors of Assam PWD (Roads) and Class-II contractors of North Lakhimpur Road Circle and will be received upto 3.00 p.m. of 3.5.97 and will be opened at the same date, place and hours. The intending tenderers or their authorised Agent may remain present at the time of opening the tenders.

On 29th & 30th April '97 between 10 A.M. to 4 P.M.

Contact: 6th Byelane, R.G. Baruah Road, Hriday Ranjan Path, Zoo Narengrati, Guwahati-03.

Comp/P/235/1

**EDUCATIONAL**

The detailed tender papers can be received from the office of the undersigned on any working days from 2.5.97 to 12.00 Noon of 3.5.97 on application on payment in form of IPO or Deposit at Call as noted below.

Cost of tender papers: Cost of tender for works from Rs. 1.00 L to 2.00 L fixed at Rs. 50.00 L per tender.

Name of work: Construction of Remaining portion of U/M Bhopupuria Road linking Laluk Kachajuli and Fulbari Nabarrani Road under Annual Operation Plan (MNP) General Area for 1996-97 (Earth work by Head Leal and Gravelling).

Appox Amount: Rs. 1,44,200/- (in two groups)

Time allowed: 30 (thirty) days from the date of issue of formal work orders for each group.

NB: 1. Rate to be quoted as Per/Above/Below the Schedule of rate Amiture which will be attached with the detailed-NLT.

2. Payment will be made on availability of fund against the head concerned.

3. The contractor who have not completed their previously allotted work will not be considered for allotment of any work of this N.L.T.

Superintending Engineer, PWD, North Lakhimpur Road Circle.

PEACE BRINGS PROSPERITY  
Janssamyog/410/97  
G/TN/93/1

**SITUATION VACANT**

Wanted an experienced Computer Instructor. Please contact on Wednesday (30.4.97) around 10 am to 1 pm. DACC, Barowari Ghy. 3 (opp. Tax recovery office). SVP/236/1

**MOTOR CAR & SCOOTER**

CAR FOR SALE: 1985 Ambassador Petrol Deluxe Car, good running condition. Contact: 542020, M&SP/235/1

**TO-LET**

Independant ground floor, Lakhi Mandir, Belta. Contact: 567584 (R) 541058 (O). TLP/235/1

Roadside 3 room, first floor opposite Kharhuli Masjid. Contact: K.R. Das at site (Lakhipur, Kharhuli).

A.T. House for rent 75 sq.mt. Near Directorate Health Service, Hengarabari. Rent Negotiable. Contact: 566026 or 522388. TLP/235/1

A. T. House for rent 75 sq.mt. Near Belfolia (Near Assam weigh Bridge) in Guwahati. For details contact: Sandeep/Rajat-561131, 562352. TLP/236/1

Available Godown Space of 550 sq.mtr. at R.G. Baruah Road (Near State Zoo) and 700 sq.mtr. at Belfolia (Near Assam weigh

Bridge) in Guwahati. For details

with qualification of Diploma in Civil or Mechanical Engineering from recognised institution or equivalent, the course being of two years duration. Engineering diploma holders in respective discipline and holders of diploma in Draftsmanship from recognised Institute will also be eligible.

Category No. 18: Diploma in Elect. Engg. (3 years) from recognised Institute.

Category No. 19: BE (Electronics) Electrical.

Category No. 20: Diploma in Mechanical Engg. (3 Yrs) from recognised Institute.

Category No. 21: Diploma holder in Mechanical Engineering (3 Yrs) Course from a recognised Institution.

Category No. 22: Minimum ITI certificate in Draftsmanship (National Trade certificate by Govt. of India/NCVT) in the respective discipline from recognised institutes or equivalent, the course being of two years duration. Engineering diploma holders in respective discipline and holders of diploma in Draftsmanship

from recognised Institute will also be eligible.

Category No. 23: Diploma in Mechanical Engineering.

Category No. 24: Degree in Science with Chemistry & Physics with minimum of 45%.

Category No. 25: Degree in Metallurgy/Chemical Engineering or MSc. degree in Chemistry/Applied Chemistry.

Category No. 26: BE (Mechanical).

Category No. 27: Diploma in Mech. Engineering.

Category No. 28: Degré in Mechanical/Electrical Engineering from a recognised Engineering College.

Category No. 29: B.A. with Hindi as elective subject & English as a subject at degree level, or a graduate

with English as a subject plus a degree or diploma in Hindi equivalent to B.A. or higher standard of B.A. (Hons) in English and a degree or post graduate degree or diploma in Hindi.

Category No. 30: Diploma in Civil or Mechanical or Electrical Engineering. N.B. If enough candidates

with qualification of Diploma in Civil Engineering become available, the Recruitment will be confined to them.

Category No. 31: Degree in Civil Engineering.

Category No. 32: (10+2) with science and Maths. Diploma holders in Civil/Mechanical/Electrical Engineering also be eligible.

Category No. 33: Minimum ITI certificate in Draftsmanship (National Trade Certificate by Govt. of India/NCVT) in Civil Engg. from recognised institution or equivalent, the course being of 2 yrs. duration. Civil Engg. Diploma holders and holders of diploma in Draftsmanship from recognised institution will also be eligible.

Category No. 34: Matric plus 3 yrs. diploma in Civil Engg. from Govt. recognised institution or recognised colleges.

Category No. 35: Degree in Civil Engg. Department of a recognised University.

Category No. 36: Degree in Civil Engineering Department or equivalent examination.

Category No. 37: University degree preference being given to person with I & II divisions- Honours & Master Degree. The candidate should possess typing proficiency of 30 words per minute in English or 25 words per minute in Hindi as an essential qualification besides the prescribed educational qualification.

Category No. 38: (i) IInd class Master's Degree in Commerce with special paper Banking (ii) University Degree/Diploma in Education/Teaching. OR Integrated two years Post Graduate course of Regional Colleges of education of N.C.E.R.T. (iii) Competence to teach through Assamese medium.

Category No. 39: (i) IInd class Bachelor's Degree with Physics, Chemistry and one subject out of Botany/Zoology. 45% marks can be considered equivalent to IInd class where there is no demarcation of class in Bachelor's Degree. (ii) University Degree/Diploma in Education/Teaching OR 4 years integrated Degree course in regional colleges of Education of N.C.E.R.T. (iii) Competence to teach through English and Bengali Medium.

N.B.: (i) A GENERAL RELAXATION IN UPPER AGE LIMIT FOR ALL COMMUNITIES/

CATEGORIES OF CANDIDATES HAVE BEEN GIVEN BY 5 YEARS BESIDES THE

AGE RELAXATION GIVEN IN PARA-2. THIS RELAXATION IS APPLICABLE FOR 2

YEARS WITH EFFECT FROM 4/8/95.

N.B.: (ii) THE CANDIDATES MUST HAVE ACQUIRED THE ESSENTIAL QUALIFICATIONS

AS LAID DOWN AT THE TIME OF SUBMISSION OF APPLICATION. CANDIDATES

WHO HAVE YET TO APPEAR AT THE EXAMINATION AND WHOSE RESULTS ARE

WITHHELD OR NOT DECLARED ARE NOT ELIGIBLE TO APPLY.

**GENERAL INSTRUCTION****1.1 ABBREVIATION USED:**

SC = Scheduled Caste, ST = Schedule Tribe, UR = Un-Reserved, OBC = Other Backward Class

I.P.O. = Indian Posts Order

The number of vacancies shown may be increased or decreased.

SC/ST/OBC candidates can apply against UR posts but they will have to compete with UR candidates.

SC/ST/OBC candidates need apply strictly against their respective vacancies only.

**1.2 AGZ LIMIT**

The age will be reckoned as on 01-06-96. The upper age limit is relaxable as under:

(a) By 5 years for SC/ST candidates and by 3 yrs. for OBC candidates.

(b) By 5 years for Bonafide displaced Goldsmiths.

(c) By 10 years in case of above the handicapped.

(d) By 10 years in case of above the handicapped.

(e) By 10 years in case of above the handicapped.

(f) By 10 years in case of above the handicapped.

(g) By 10 years in case of above the handicapped.

(h) By 10 years in case of above the handicapped.

(i) By 10 years in case of above the handicapped.

(j) By 10 years in case of above the handicapped.

(k) By 10 years in case of above the handicapped.

(l) By 10 years in case of above the handicapped.

(m) By 10 years in case of above the handicapped.

(n) By 10 years in case of above the handicapped.

(o) By 10 years in case of above the handicapped.

(p) By 10 years in case of above the handicapped.

(q) By 10 years in case of above the handicapped.

(r) By 10 years in case of above the handicapped.

(s) By 10 years in case of above the handicapped.

(t) By 10 years in case of above the handicapped.

(u) By 10 years in case of above the handicapped.

(v) By 10 years in case of above the handicapped.

(w) By 10 years in case of above the handicapped.

(x) By 10 years in case of above the handicapped.

(y) By 10 years in case of above the handicapped.

(z) By 10 years in case of above the handicapped.

(aa) By 10 years in case of above the handicapped.

(bb) By 10 years in case of above the handicapped.

(cc) By 10 years in case of above the handicapped.

(dd) By 10 years in case of above the handicapped.

(ee) By 10 years in case of above the handicapped.

(ff) By 10 years in case of above the handicapped.

(gg) By 10 years in case of above the handicapped.

(hh) By 10 years in case of above the handicapped.

(ii) By 10 years in case of above the handicapped.

(jj) By 10 years in case of above the handicapped.

(kk) By 10 years in case of above the handicapped.

(ll) By 10 years in case of above the handicapped.

(mm) By 10 years in case of above the handicapped.

(nn) By 10 years in case of above the handicapped.

(oo) By 10 years in case of above the handicapped.

(pp) By 10 years in case of above the handicapped.

(qq) By 10 years in case of above the handicapped.

(rr) By 10 years in case of above the handicapped.

(ss) By 10 years in case of above the handicapped.

(tt) By 10 years in case of above the handicapped.

(uu) By 10 years in case of above the handicapped.

(vv) By 10 years in case of above the handicapped.

(ww) By 10 years in case of above the handicapped.

(xx) By 10 years in case of above the handicapped.

(yy) By 10 years in case of above the handicapped.

(zz) By 10 years in case of above the handicapped.

(aa) By 10 years in case of above the handicapped.

(bb) By 10 years in case of above the handicapped.

(cc) By 10 years in case of above the handicapped.

(dd) By 10 years in case of above the handicapped.

(ee) By 10 years in case of above the handicapped.

(ff) By 10 years in case of above the handicapped.

(gg) By 10 years in case of above the handicapped.

(hh) By 10 years in case of above the handicapped.

(ii) By 10 years in case of above the handicapped.

(jj) By 10 years in case of above the handicapped.

(kk) By 10 years in case of above the handicapped.

(ll) By 10 years in case of above the handicapped.

(mm) By 10 years in case of above the handicapped.

(nn) By 10 years in case of above the handicapped.

(oo) By 10 years in case of above the handicapped.

(pp) By 10 years in case of above the handicapped.

(qq) By 10 years in case of above the handicapped.

(rr) By 10 years in case of above the handicapped.

(uu) By 10 years in case of above the handicapped.

(vv) By 10 years in case of above the handicapped.

(ww) By 10 years in case of above the handicapped.

(xx) By 10 years in case of above the handicapped.

(yy) By 10 years in case of above the handicapped.

(zz) By 10 years in case of above the handicapped.

(aa) By 10 years in case of above the handicapped.

(bb) By 10 years in case of above the handicapped.

(cc) By 10 years in case of above the handicapped.

(dd) By 10 years in case of above the handicapped.

(ee) By 10 years in case of above the handicapped.

(ff) By 10 years in case of above the handicapped.

(gg) By 10 years in case of above the handicapped.

(hh) By 10 years in case of above the handicapped.

(ii) By 10 years in case of above the handicapped.

(jj) By 10 years in case of above the handicapped.

(kk) By 10 years in case of above the handicapped.

(ll) By 10 years in case of above the handicapped.

(mm) By 10 years in case of above the handicapped.

(nn) By 10 years in case of above the handicapped.

(oo) By 10 years in case of above the handicapped.

(pp) By 10 years in case of above the handicapped.

(qq) By 10 years in case of above the handicapped.

(rr) By 10 years in case of above the handicapped.

(uu) By 10 years in case of above the handicapped.

(vv) By 10 years in case of above the handicapped.

(ww) By 10 years in case of above the handicapped.

(xx) By 10 years in case of above the handicapped.

(yy) By 10 years in case of above the handicapped.

(zz) By 10 years in case of above the handicapped.

(aa) By 10 years in case of above the handicapped.

(bb) By 10 years in case of above the handicapped.

(cc) By 10 years in case of above the handicapped.

(dd) By 10 years in case of above the handicapped.

(ee) By 10 years in case of above the handicapped.

(ff) By 10 years in case of above the handicapped.

(gg) By 10 years in case of above the handicapped.

(hh) By 10 years in case of above the handicapped.

(ii) By

OFFICE OF THE DEPUTY INSPECTOR GENERAL ASSAM  
RIFLES, HEADQUARTERS B RANGE ASSAM RIFLES  
C/O 99 APO

JV.17018/Engr/26/97-98/B Rg/1426

1. Applications are hereby invited from Assam Rifles, MES and CPWD registered contractor for issue of tender papers for the work mentioned below. The application shall be addressed to DIG, Assam Rifles, HQ B Range, Assam Rifles, C/O 99 APO.

See Name of w/o:

No.	Approx. Tender cost in lakhs	Estimate fee in Rs.	Money as per SSR-91	Depot
-----	------------------------------------	---------------------------	---------------------------	-------

1. Provn. of term contract work for HQ B Range at Samsal	2.00	50/-	2.5% of quoted value	
2. " do " at 4 Assam Rifles Chassad	2.50	50/-	do	
3. " do " at 20 Assam Rifles Samsal	2.50	50/-	do	
4. " do " at 25 Assam Rifles Shangshak	2.50	50/-	do	
5. Carriage of Engg Stores from Dimapur to Samsal, Shangshak and Chassad	3.00	50/-	do	
6. Provn of 1 No. recreation Centre at 20 Assam Rifles, Samsal	2.40	50/-	do	

2. The application should be accompanied by pre-paid challan for tender fee deposited to Treasury/SBI under head "005 Police, Assam Rifles pay and Account Office, Shillong-3 to reach this office latest by 15 May '97.

3. The tender paper will be issued from 16 May '97.

4. The Department reserves the right to reject or accept any tender including lowest tender paper or application without assigning reason.

5. Any enquiries/details required by the tender may please contact the undersigned on any working day from 0800 hrs. to 1400 hrs. except Sunday and Holiday.

6. Tender paper will be received upto 12.00 hrs. on 30 May '97 and will be opened on the same day at 12.00 hrs. at HQ B Range Assam Rifles.

(S. V. Suresh) Maj.  
SO-2 (Works)  
G/TN/959/1

for DIG, Assam Rifles

**CORRIGENDUM**

Refer to our PNIT No. VII/EE/RDSD/97-98 Dt. 04.04.97 Serial No. 2. PVC Tee, 10 Kg/cm<sup>2</sup> working pressure of various sizes of Quantities is replaced by service saddle conforming to relevant IS Specification with 20mm/32mm/40mm opening of following sizes & quantities Internal dia. 20mm Quantity 400mm opening working pressure 90mm opening 32mm opening

a) 90mm/4.0 Kg/cm<sup>2</sup> 1000 Nos. 1000 Nos.  
b) 110mm/4.0 Kg/cm<sup>2</sup> 400 Nos. 300 Nos. 300 Nos.  
c) 140mm/4.0 Kg/cm<sup>2</sup> 400 Nos. 300 Nos. 300 Nos.

Barring the above replacement, the PNIT will remain unchanged.

Executive Engineer  
R.D. Shrine Division  
G/Cor/958/1  
Agartala (O/o) Melmarvah

22. Tr. Asstt, Draftsman (Mech)	1200-2040/-	Rs. 1200/-	01	01	02	Both	12 months	18 to 25 Yrs.
23. Draftsman (Mech)	1400-2300/-	Rs. 1200/-	02	01	03	Both	24 months	18 to 28 Yrs.
24. Appr. Junior Chemical & Metallurgical Asstt	1320-2040/-	Rs. 1320/-	02	01	03	Both	12 months	18 to 25 Yrs.
25. Tr. Chemical & Metallurgical Asstt	1400-2300/-	Rs. 1400/-	02	01	03	Both	12 months	22 to 30 Yrs.
26. Tr. Deputy Shop Supld. (Workshop)	2000-3200/-	Rs. 2000/-	01	01	01	Both	12 months	20 to 30 Yrs.
27. Appr. Mechanic (workshop)	1400-2300/-	Rs. 1320/-	05	02	01	Both	24 months	18 to 24 Yrs.
28. Appr. Chief Train Examiner	2000-3200/-	Rs. 2000/-	02	01	03	Both	12 months	20 to 30 Yrs.
29. Hindi Asstt. Gr-II	1400-2300/-		01		02	Both		18 to 25 Yrs.
30. Appr. Permanent way Inspector Gr-II	1400-2300/-	Rs. 1400/-	18	06	02	Both	12 months	18 to 25 Yrs.
31. Appr. Junior Engineer (P. way Gr-II)	2000-3200/-	Rs. 2000/-	03	01	01	Both	12 months	20 to 30 Yrs.
32. Appr. Permanent Way Misty	1400-2300/-	Rs. 1400/-	02	03	02	Both	12 months	18 to 25 Yrs.
33. Tr. Asstt. Draftsman (Civil)	1200-2040/-	Rs. 1200/-	15	04	05	Both	12 months	18 to 25 Yrs.
34. Tr. Draftsman (Civil)	1400-2300/-	Rs. 1200/-	04	01	01	Both	18 months	20 to 30 Yrs.
35. Head Draftsman (Civil)	1600-2660/-	Rs. 1600/-	04	01	02	Both	12 months	20 to 30 Yrs.
36. Tr. Senior Design Asstt (Civil)	1600-2660/-	Rs. 1600/-	01	01	02	Both	12 months	20 to 30 Yrs.
37. Junior Accounts Asstt.	1200-2040/-		15	04	05	Both	3 months	18 to 25 Yrs.
38. Asst. Teacher Grade-I (Commerce)	1640-2900/-			01	01	Both		20 to 40 Yrs.
39. Demonstrator (Pure Science)	1400-2600/-		01	01	02	Both		20 to 40 Yrs.

**EDUCATIONAL QUALIFICATION**

Category No. 1: Matriculation. Speed 80 w.p.m. and 40 w.p.m. in Shorthand and Type writing respectively. Knowledge of Hindi stenography will be given preference.

Category No. 2: Degree in Mechanical/Electrical/Electronics Engineering OR M.Sc. (Physics) Addl. weightage will be given for field experience in these disciplines.

Category No. 3: Diploma in Electrical/Electronics Engineering OR B.Sc. (Physics)

Category No. 4: Diploma in Electrical/Electronics/Telecomm/Radio Engineering OR B.Sc. (Physics)

Category No. 5: Matriculation and (i) ITI certificate in Electrical Radio/Wireless/Telecomm/TV trade and 1 (one) years experience as Casual TCM/WTM in S&T Department OR (ii) Must be Casual TCM/WTM for 3 years in S&T Department OR (iii) Pass in Plus two stage in Higher Secondary with Mathematics and Physics.

Category No. 6: Minimum ITI certificate in draftsmanship (National Trade Certificate by Government of India NCVT) in the respective disciplines from recognised institutes or equivalent, the course being of two years duration. Engineering diploma holders (Mechanical/Electrical/Electronics) and holders of diploma in draftsmanship from recognised institutes will also be eligible.

Category No. 7: Degree in Electrical Engineering from a recognised University.

Category No. 8: Diploma holder in Elect. Engineering (3 years course from a recognised Institute).

Category No. 9: ITI certificate in Draftsmanship (National Trade Certificate by the Govt. of India NCVT) in Civil Engineering from recognised institution or equivalent, the course being of two years duration. Electrical Engineering diploma holders and holders of diploma in draftsmanship from recognised institution will also be eligible.

Category No. 10: Matric plus 3 years diploma in Electrical Engg. From Government recognised Institute or recognised College.

Category No. 11: Degree in Electrical Engineering from a recognised University.

Category No. 12 & 13: (i) Graduate (ii) Diploma in Rail Transport and management from the Institute of Railway Transport, New Delhi will be a desirable qualification.

Note: Posting of Traffic/Commercial Apprentices will involve working in Night shifts and other odd hours

and postings also may be at small road side stations. Lady candidates may apply if they are ready for such eventualities.

Category No. 14: Diploma in Physiotherapy from a Recognised Institution after Passing the Intermediate, Pre-University Course or Higher Secondary or equivalent Examination.

Category No. 15: Candidates must have passed Matriculation or its equivalent examination and possess

(e) Up to the extent of service rendered by Group 'C' and Group 'D' Railway staff and casual Labourers/ substitutes provided that they have put in minimum of 3 years service (continuous or broken) subject to the condition that the age of 35 yrs. For working quasi-Administrative office of the Railway organisation such as Railway Canteens, Co-Operative societies and Institutes etc. 5 years service rendered in such organisations and upper age limit of 35 years whichever is less.

(f) Upper age limit in case of widows, divorced women and women judicially separated from their husband but not remarried shall be relaxed upto the age of 35 yrs.

(g) Up to maximum age of 45 years for repatriates from Burma and Sri Lanka who migrated to India on or after 1st June 1963 and 1st November 1964 respectively and from East Pakistan (Now Bangladesh) on or after 1st January 1964.

**3. HOW TO APPLY:**

3.1. Candidates should apply in their own handwriting either in Hindi or English with ink/ball pen (not in pencil) on good quality plain white paper of foolscap size (i.e. 330 mm x 220 mm) on one side of the paper in the format as given at the end or prescribed RRB's application form obtainable from important Railway Station of N.E. Rly. Strictly observing all the instructions given in Employment Notice. Newspaper cutting or the Xerox copies or any other format should not be used.

3.2. Candidates should note that only international form of Indian numerals (i.e. 1, 2, 3, 4...) should be used while filling up the application form.

3.3. They should take care that entries made in the application form are clear, legible and without erasing or overwriting.

**4. EXAMINATION FEES:**

4.1. For SC/ST/Physically Handicapped = Nil (Being exempted).

**4.2. FOR OTHERS:**

For post carrying scale of pay upto Rs. 950-1500/- = Rs. 20/-

For post carrying scale of pay above Rs. 950-1500/- = Rs. 30/-

4.3. The above examination fee should be paid by UR/OBC candidates in the form of CROSSED INDIAN POSTAL ORDER ONLY. Purchased on or after the date of publication of this Employment Notice but before 31.5.97 drawn in favour of the Assistant Secretary, RRB, Guwahati. Remittance of examination fees in any other form except L.P.O. will not be accepted. The examination fee is not refundable under any circumstances. An application not accompanied by L.P.O. for the requisite amount will be summarily rejected. The candidates should write his/her name, full Address, E.N. No. on the L.P.O. The counter foil of the L.P.O. should be retained by the candidate. The L.P.O. No. and value should be indicated on the application form, or in the space provided in the prescribed format attached herewith.

**ENCLOSURES TO THE APPLICATION**

The following enclosures should be firmly stitched along with the application form. If any of these are not sent or sent separately or subsequent to the receipt of the application the application will be rejected. The enclosures are:

5.1. Crossed Indian Postal Order of the required amount towards examination fees, if not exempted otherwise.

5.2. Three copies of recent photographs of pass-port size, one pasted on the application in the space provided and two firmly stitched with the application. The photographs should bear the signature of the candidate.

5.3. (a) Attested true copies of Caste certificate from competent authorities in the case of Scheduled Caste/Scheduled Tribe/ OBC candidates.

(b) For OBC, a certificate to the effect that the candidate does not belong to the persons/sections (CREAMY LAYER) mentioned in Col. 3 of the schedule to the Govt. of India, Deptt. of Personnel and Training O.M. No 36012/22/93 Estt (SCT) dated 8.9.93 is required and the certificate should be in the prescribed format circulated by Ministry of Personnel, Grievances and pension Deptt. of personnel and Training Govt of India, New Delhi.

5.4. Attested true copy of Mark Sheets and other certificates of educational qualifications.

5.5. Attested true copy of documentary evidence of age, i.e. H.S.L.C. Admit Card etc.

5.6. Attested true copy of No objection certificates from employer, if already employed.

5.7. Two self addressed envelopes of size 27.5 x 17.5 cms with Rs. 2/- postage stamps each pasted.

(Amiya Kr. Borah)

Chairman  
Railway Recruitment Board  
Guwahati

SV/756/1

Attested  
On  
28/10/92

11

(D)

Annexure - C

RAILWAY RECRUITMENT BOARD  
GUWAHATI

NOTIFICATION dt. 26/2/2001

Assam Tribune

Written examination of Cat. No. 37 (J.A.A.) of Employment Notice No. 1/96 held earlier is cancelled on account of irregularities. Fresh written examination of this category will be held at 13.00 hrs. on 25.3.2001.

Fresh written examination of Cat. No. 07 (Stenographer) of Employment Notice No. 1/95 will also be held at 09.00 hrs. on 25.3.2001. Call letters have already been despatched to all the candidates of above categories who had appeared in the earlier examination.

(S.S. Singh), Chairman  
RRB/Guwahati

RN/1561/1

Attested  
Daw. Advocate  
28/11/02

इस लाइन से नीचे वाले दस्तावेज़ बाल रखें।

Please tear off along this line and retain for your record

अर्थात्

161001

RAILWAY RECRUITMENT BOARD, GUWAHATI - 781 001

(प्रार्थी का नाम एवं पता) Name of the candidate & address	कोड संख्या रोल नं. Catg. No. & E.N. No.	रोल नं. Roll No.	अधीक्षण की तिथि Date of Examination
PRADIP DEBNATH C/O PRAMOD DEBNATH HOJAI RLY. STATION NAGAON (ASSAM)	37-1/96	14370470	25/03/2001 पर्सनल एग्जामिनेशन केंद्र PERSONAL EXAMINATION CENTRE

कृपया पृष्ठाकरण में दिये निर्देशों को पढ़ें और अनुपालन करें।

Please read and follow the "Instruction" overleaf.

फ्री रेल यात्रा-पर्स

FREE RAILWAY PASS

सिर्फ अनुसुचित जाति / अनुग्रहित जनजाति के लिए : यह यात्रा प्रक्रिया करने पर यात्रा

FOR SC/ST CANDIDATES ONLY : On production of this letter you are entitled to free travel by railway

in second class only from

HOJAI

दौरा से

sin. to

GUWAHATI

स्टेशन तक तरह

साथी के सिए रेल ट्रायाक के बहाव हितीय ब्रेणी में जिस सुल्क यात्रा करें के बाबत है।

यह पास दिनांक

02/04/2001

के लिए उपलब्ध है।

This pass is available upto

(आधिकार : रेलवे नोट्स पत्र सं० ४ (एन जी)।।। ८४ अप्रैल २००१।।। २३।।। ८५)

(Authority : Railway Board's letter No. E (NG) 84 dated 20th April 2001 No. 23।।। 85)

रेलवे बोर्ड गुवाहाटी।।।

Attest  
On : 28/03/2001  
28/03/2001

(14)

Annexure - E

28

 <b>R.R.B.</b> <b>R.R.B. Guwahati</b>	<b>RAILWAY RECRUITMENT BOARD : GUWAHATI</b> <b>NOTIFICATION</b> <i>Assam Tribune</i> <b>dt. 15/9/2001</b>																
<p>The following examinations conducted by RRB/Guwahati are treated as cancelled due to administrative reasons :-</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 15%;">S.L.No.</th> <th style="width: 15%;">Cat. No.</th> <th style="width: 15%;">E/Notice No.</th> <th style="width: 50%;">Date of examination</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>37</td> <td>1/96</td> <td>25.3.2001</td> </tr> <tr> <td>2</td> <td>17</td> <td>1/2000</td> <td>27.5.2001</td> </tr> <tr> <td>3</td> <td>20</td> <td>1/2000</td> <td>27.5.2001</td> </tr> </tbody> </table> <p style="text-align: right;">Chairman, RRB/Guwahati.</p> <p style="text-align: right;">RN/39/8/1</p>		S.L.No.	Cat. No.	E/Notice No.	Date of examination	1	37	1/96	25.3.2001	2	17	1/2000	27.5.2001	3	20	1/2000	27.5.2001
S.L.No.	Cat. No.	E/Notice No.	Date of examination														
1	37	1/96	25.3.2001														
2	17	1/2000	27.5.2001														
3	20	1/2000	27.5.2001														

Attested  
 Dated  
 28/11/02

(18)

Ansark-E

To  
 The Hon'ble Chairman,  
 Railway Board, Rail Bhawan,  
 New Delhi.

Dated. 07-02-2002.

Sub:-Permission to the RRB/Gauhati(Assam) for conducting re-examination of the cancelled competitive written test of Jr.Accounts Asstt.against category No.37 of E.N.No.1/96(back-lock) and cat.No.17 & 20 of E.N. NO.1/2000.

Ref:-Application dated 11-10-2001 and 5-12-2001, submitted by Regd.post to the Hon'ble Chairman, Rail Board, New Delhi.

Respected Sir,

With deep regret, we, the undersigned candidates would like to draw your kind attention and favourable action in the following few lines.

That Sir, a competitive written test of J.A.A.against category No.37 of E.N.No.1/96(back-lock) was conducted by RRB/ Gauhati dated. 9-11-97 over N.E.Region and was cancelled in March' 98, through Press Notice as per Rail Board's order. Subsequently, a fresh written test for the same held again on 25.3.2001 and it was also cancelled through Press Notice dated 14.9.2001 as per Rail Board's order No.RN/3978/1 but no unfair-means and incident of Cat.37 is still reported in any Press Notice. Later the said written test of Cat.No.17 & 20 of E.N.No.1/2000 were conducted on 27.5.2001 and these were too cancelled together with Cat.37 under the same order. In this connection, applications dated 11-10-2001 and 5-12-2001 were sent by Regd.Post to the Hon'ble Chairman, Rail Board, New Delhi but no step has been taken so far. In the present world, India is developing Country but actually it is lagging behind towards activity concerned, because Cat.No.37 is not minor factor, it is a hanging case of over five years.

Sir, we do not find any reason why the examinations are conducted several times and are cancelled thereafter. Uptill now the examination of Cat.No.37 has been cancelled twice as per Rail Board's order. Moreover it is a back-lock of over five years and candidates have got age burden & future prospects of the said candidate are getting dark. Consequently, the insurgency problems are rising rapidly due to educated unemployment and least recruitment over N.E.Region.

In the light of the above, we had visited in a body to the concerned Chairman & the C.V.O. Maligaon, time to time and replied us that the date of re-examinations would be promulgated after prior permission of the Rail Board. The previous concerned Chairman failed to pass an order on the concerned officer.

Alfred  
 En. Jaiswal  
 28/11/02

Contd.. P/2.

Sir, we, therefore, would like to pray you being a new energetic Chairman of the Rail Board, would be able to issue an order on the Chairman, RRB/Gauhati for clearing backlog examinations at your earliest possible without further delay for the welfare of unemployed under which act of your kindness and humanity. This is for your kind information to remind you to accept immediate initiative to safeguard several human lives of educated unemployed.

With warm regards,

Yours faithfully,

(Candidates name & Roll Nos)

1. Ashok Kumar, R/No. 14370477
2. Mohan Agarwal, R/No. 14370396
3. Jayanta Karmakar, R/No. 12370383
4. Sujit Acharjee, R/No. 11371394
5. Bijan Saha, R/No. 11370282
6. Pradip Debnath, R/No. 14370470.

Contd... 3.

6. Uttam Roy. R/No.12370395.
7. Miss. Sushmita Das. R/No.12370392.
8. Kaushal Gupta. R/No.14370471.
9. Sri Utpal Dutta. R/No.14370498.
10. Miss. Asha Chauhan. R/No.14370890
11. Sudip Dhar. R/No.14370102.
12. Ram Narayan Sah. R/No.12370396.
- \*13. Mohan Agarwal. R/No.14370120.
14. Sailen Sarkar. R/No.12370397.
15. Surajit Chakraborty. R/No.11371283.
16. R Pintu Roy. R/No.12371398.
17. Govinda Biswas. R/No.12370401.
18. Dipak Paul. R/No.14370471.
19. Bimal Pandit. R/No.11371295.
20. Miss. Jimi Bora. R/No.14370417.
21. Miss. Minu Baruah. R/No.12370391.
22. Kiran Malakar. R/No.14370131.
23. Suresh Dasgupta. R/No.11370182.
24. Rajendra Bhakat. R/No.12370215.
25. Madhav Sarker. R/No.11371121.
26. Mahesh Gupta. R/No.14370132.
27. Rameeh Prasad Gupta. R/No.14370231.
28. Miss. Amita Bhattacharjee. R/No.14370311.
29. Ajoy Roy. R/No.12370193.
30. Sanjoy Ghose. R/No.11370129.
31. Rakhal Aich. R/No.12370239.
32. Shyamal Bhowal. R/No.14370109.
33. Rahim Ali. R/No.12370201.
34. Birendra Chauhan. R/No.14370312.
35. Teg Bahadur Thappa. R/No.11370151.
36. Sundar Bahadur Twabari. R/No.14370252
37. Tapas Sen. R/No.11371315.
38. Babul Roy. R/No.11370115.
39. Joy Prakash Narayan. R/No.14370235.
40. Nirmal Pandit. R/No.14370435.
41. Nirmal Pandit. R/No.11370231.
42. Ram Singh. R/No.14370321.
43. Pramananda Roy. R/No.14370213.
44. Rajesh Bakhshi. R/No.11371121.
45. Tutan Das. R/No.11370B32.
46. Hiren Paul. R/No.12370512.
47. Gobinda Aich. R/No.14370241.
48. Ramesh Sarmah. R/No.14370124.
49. Tarapada Das. R/No.11371134.
50. Amiya Bora. R/No.11370214.

51. Manindra Singh. R/No. 11370105.
52. Jagadish Prasad. R/No. 14370311.
53. Rajat Agarwal. R/No. 14370213.
54. Shyamaprasad Mukherjee. R/No. 11370115.
55. Jalil Uddin. R/No. 12371217.
56. Manjit Roy. R/No. 14370515.
57. Pinku Sarkar. R/No. 11370373.
58. Badal Debnath. R/No. 11371261.
59. Bibhushan Modi. R/No. 14370126.
60. Swapan Choudhury. R/No. 11371324.
61. Gopal Paul. R/No. 14371419.
62. Miss. Silpi Bhattacharya. R/No. 14370343.
63. Ajit Basu. R/No. 14370473.
64. Paresh Baruah. R/No. 11371374.
65. Miss. Geeta Nath. R/No. 11370229.
66. Hiteen Saikia. R/No. 11371091.
67. Babul Banik. R/No. 14370008.
68. Laxman Sah. R/No. 11371021.
69. Bikash Pathgiri. R/No. 11370131.
70. Gautam Chettri. R/No. 11370217.
71. Amar Chand. R/No. 14370613.
72. Ashok Kumar. R/No. 14370136.
73. Anikudda Debnath. R/No. 14371313.
74. Munna Roy. R/No. 12370071.
75. Bappa Sen. R/No. 14370199.
76. Bishu Malakar. R/No. 11371719.
77. Dinesh Das. R/No. 11371281.
78. Krishna Banik. R/No. 12370110.
79. Ramesh Bazaj. R/No. 11371317.
80. Miss. Uma Sarkar. R/No. 14370118.
81. Miss. Dipika Rai. R/No. 14370717.
82. Hablu. R/No. 11370602.

To  
The Hon'ble Chairman,  
Railway Board, Rail Bhawan,  
New Delhi.



RECEIVED

10

31

F

32

Acknowledgement

From:-Candidate of written test  
(conducted by RRB/Guwahati)  
c/o.Sri B.B.Sah.  
P.O.Hojai(Rice Market)  
Dist.Nagaon,Assam.  
pin- 782435.

within 36 days. Success Guaranteed. Free Course Materials. Smart School. Ainbari, Lamba Road, Guwahati-781001. Ph: 630078, 95190 (Mb). SE/P/10217/13

PCO

Good running P.C.O. at Prime Location in Guwahati for Monthly contract basis & Modi Xerox (5216 Model) is also for monthly contract basis. Contact: 524846 (7 am - 10 am & 8 pm - 10 pm). PCO/P/10213/1

BUSINESS

International Business opportunity, earn thousands to lakhs Rs. Avail. Foreign trips, Call Dr. Sharma - 98640-18233/0361-654329. Busi/P/10201/12

Global Business Opportunity earn Rs. 5,000/- 50,000/- Call Suparna - 0361-458687/454045. Busi/P/9679/1

Global business opportunity. Work from Home/Office, earn Rs. 15000/- to 50,000/- (Call Jayanta-0361-546471. Busi/P/9847/5

**ELNOVA**  
**UPS**  
NO ONE CAN PROVIDE  
AFTER SALES SERVICE  
BETTER THAN US  
Authorised Distributor  
Intercomtech (India) pvt. Ltd.  
Opp. Naresh Radio, Lakhotolia Guwahati-1  
Ph. 521999, 540680, FAX: 0361-637471  
CD/Busi/2479/27

Paint your Car

At

**TJ Ford**

19 ASIDC INDUSTRIAL  
AREA,  
BAMUNIMAIMADAM  
Ph. 556821  
CD/Busi/2440/30

Attn: Dr. Dinesh

**CORRIGENDUM**

Salary for Senior Treatment Supervisor (STS) and Senior Tuberculosis / Laboratory Supervisor (STLS) is not Rs. 5000/- pm (fixed) as published in this daily as Advertisement Notice for the posts of contractual basis under Revised National T.B. Control Programme (RNTCP).

Fixed Salary for both above (STS & STLS) is Rs. 6000/- pm.

Joint Director of Health Services, (TB), Assam (Member Secretary, State TB Control Society, Assam)

Directorate of Health Services, Assam, Hengrabari, Guwahati-36

Janasanyog/2203/02  
G/Corrigendum/2669/1

**CORRIGENDUM**

It is for general information to all concern that the notice inviting tender issued vide this office letter No. NHR. 103/2002/pt/2, dtd. 30/7/02 is partially modified as follows :-

The bidders/tenderers will have to deposit bid security also alongwith their tenders as below.

1. SRP by IRQ from Km. 571/0 to 577/0 of NH-37 under Dibrugarh NH Divn. Job No. TA-037-AS-2002-03-069

Bid Security = Rs. 3.42 lacs.

2. SRP by IRQ from KM. 359/0 to 361/0 km. 413/0 to 414/0 & Km. 463/0 to 465/0 of NH-37 under Jorhat NH division, Job No. TA-037-AS-2002-03-68.

Bid Security = Rs. 3.40 lacs.

The bid security of the amount as specified for the works mentioned above, payable and drawn in favour of the concern Executive Engineer, PWD Dibrugarh NH Division/Jorhat NH Divn, in the form of Bank Draft or demand draft and shall have to be valid for 45 days beyond the validity of the tender. Other details of the original tender notice remain unchanged.

Chief Engineer, PWD, NH Works, Assam, Chāndmari, Guwahati-3

Janasanyog/2214/02  
G/Corrigendum/2670/1

Year from 1.9.2002 to 31.8.2003  
and will be received by the

TN/2558/1

hospit, Dibrugarh



**RAILWAY RECRUITMENT BOARD: GUWAHATI**  
**NOTICE**

Cancellation of posts advertised in employment notices of this Recruitment Board.

As a result of review conducted by the Indenting Unit/Zonal Railway, the recruitment of the following posts has been reduced to Zero.

Sl.No. Name of post

Sl.No.	Name of post	Cat. No.	Employment Notice No.
1.	Tr. Draftsman/Civil	34	1/96
2.	Jr. Accounts Assistant	37	1/96
3.	TGT/Science/AM	20	1/2001
4.	Deonstrator/Physics/AM	24	1/2001

Consequently it has been decided that the above categories of posts and the examination process conducted for Tr. Draftsman/Civil and Jr. Accounts Assistant are treated as cancelled. Inconvenience is regretted.

Dt. 12.08.2002

RN/2561/1

CHAIRMAN

**CINEMA PROGRAMME**  
**AT GUWAHATI**

**VANDANA**

(With Digital Quality Sound)  
Daily at 10.45, 2, 5 & 8 p.m.

**JEVAN NADIR DUTI PAAR**  
(Assamese)

Stg: Jatin Bora, Prastuti Parashar, Nipon Goswami, Indra Bania etc.  
Advance Booking from 9.30 am to 10.30 am over Phone No. 550621, 550537.

**MAYUR KRISHNA** (70mm)

Stereo Phonic Sound  
At 11.30am  
2.30, 5.30 & 8.30 p.m.

**MUJHSE DOSTI KAROGE**

Stg: Hritick Roshan, Karina Kapoor, Rani Mukherjee.

**ANURADHA**

(Dolby SR Sound System)  
Daily 11 am, 2, 5 & 8 pm

**MUJHSE DOSTI KAROGE**

Stg: Hritick Roshan, Karina Kapoor, Rani Mukherjee.  
Advance booking over Phone No. 550374 & through Internet booking please log on to: www.rupaliparda.com

**PRAGJYOTI**

(With Digital Quality Sound)  
Daily at 11 am, 2, 5 & 8 pm

**MUJHSE DOSTI KAROGE**

Stg: Hritick Roshan, Karina Kapoor, Rani Mukherjee.

**TKT RATE:-** Royal Family Suite

@ Rs. 85/- Maharaja Box @ Rs. 50/- VIP @ Rs. 25/- D.C.

@ Rs. 16/- SPL @ Rs. 15 &

Front @ Rs. 12/- only.

For Adv. Booking of tickets call 570777 between 9 am onwards.

**RUPASREE**

Daily at 2 & 5pm  
**LOVE GAMES (E)**  
At 11 am & 2 p.m.

**RED ROSE WHITE ROSE**  
(English)

**BIJULEE**

Daily at 10.45, 2 & 5 p.m.

**KANYADAAN**

Stg: Stg: Arun Nath, Mridula Barua, Jatin Bora, Rituparna Katoki, Jayanti Das etc.

Daily at 8 p.m.

**GEETA MERA NAAM**

(For Adults only)  
Stg: Shaloo, Rajesh Tiwari, Vijay Solanki etc.

**URVASI**

Daily at 10.45 am, 2, 5 & 8 pm  
**JEVAN NADIR DUTI PAAR**

(Assamese)  
Stg: Jatin Bora, Prastuti Parashar, Nipon Goswami, Indra Bania etc.

Attn: Dr. Dinesh  
27/08/2002

(21)

34

Chairman  
Secretary  
Guwahati Bench, March 2003

25 MAR

In The Central Administrative Tribunal  
Guwahati Bench :: Guwahati Bench

O.A. NO. 379/2002

Sri P. Debnath

- Vs. -

Union Of India & Ors.

In the matter of :

Written Statement on behalf of  
the respondents.

The respondents in the above case most respectfully beg to state as under :

1. That the respondents have gone through the original application and have understood the contents thereof.
2. That the respondents do not admit any statement except those which are specifically admitted in this written statement. Statements not admitted are denied.
3. That in reply to the statements in para 4.1 to 4.7 it is stated that an employment Notice No.1/96 was issued on 21.5.1996. The said employment notice was closed on 30.06.1996. In the said employment notice there were 39 categories. Category No.37 was meant for Junior Accounts Assistant. There were altogether 31 posts in Category No.37 comprising UR,SC,ST and OBC. The written examination was held on 9.11.1997 and the type test was held on 21.12.1997. Due to anomalies in the written test the said examination

was cancelled vide Rly. Board's No.98/E(RRB)/11/12 dated 23.5.2000. Subsequently written examination was held on 25.03.2001 and this was also cancelled vide Board's Letter No.E(RRB)/2001/11/1 dated 6.8.2001.

Copy of the letter dated 23.5.2000  
is enclosed as Annexure R/1.

Copy of the letter dated 6.8.2001  
is enclosed as Annexure R/2.

4. That in reply to the statements in para 4.10 it is stated that in view of the review and for want of vacancies Board vide their letter No. E(RRB)/2000/10/1 dated 01.11.2001 all pending indent of Junior Accounts Assistant was cancelled. Railway Board also vide letter No. E(RRB)/2001/9/1 dated 6.11.2001 imposed restriction on issuing recruitment notices in the category of Junior Accounts Assistant without prior approval of the Board.

Copy of the letter dated 1.11.2001  
is enclosed as Annexure R/3

Copy of the letter dated 6.11.2001  
is enclosed as Annexure R/4.

5. That in the facts and circumstances of the case the application deserves to be dismissed with cost.

29

36

:: 3 ::

Verification

I,.....O.P. Agarwal....., working  
as ....Chairman, R.R.C. Guwahati, N.F.Rly, Maligaon, do  
hereby verify that, the statements made in the paragraphs 1  
to 5 are true to my knowledge.

Guwahati

24/3/2003

  
Signature

Chairman  
रेल ट्रेन लोड  
Railway Recruitment Board  
Guwahati - 781 011



4/11  
on care  
9/5/2000

-4-

26

Annexure - R-1



मात्र सरकार  
रेल मंत्रालय (रेलवे बोर्ड)

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS,  
(RAILWAY BOARD)

37

No. 98/E(RRB)/11/12

New Delhi, dated 23.5.2000

The Chairman,  
Railway Recruitment Board,  
Guwahati.

Sub:- Permission for repeat written examination for the post of  
Jr. Accounts Assistants (Emp. Notice No.1/96, Cat. No.3).

Ref:- Chairman/RRB/Guwahati's Confidential letter  
No.RRB/G/154/1/Pt.2 dated 5.4.2000. In vigilance file.

RRCB have considered the report of vigilance organisation of N.F. Railway and have decided (after taking into account the implications of irregularities brought out), to cancel the above written examination and call all the candidates who had appeared earlier for re-examination. Candidates called for re-examination may be permitted to and fro free travel.

2. Necessary action may be taken at the earliest possible.

*Modgal*  
( V.K. Modgal )  
Deputy Director, Estt. (RRB),  
Railway Board.

CONFIDENTIAL

GOVERNMENT OF INDIA/BHARAT SARKAR  
MINISTRY OF RAILWAYS/RAIL MANTRALAYA  
(RAILWAY BOARD)

\*\*\*\*\*

No.E(RRB)/2001/11/1

New Delhi, dated 6.8.2001

1. The Chairman,  
Railway Recruitment Board,  
Guwahati.
2. The Chief Personnel Officer,  
N.F. Railway,  
Guwahati.

Sub:- Written examination for the post of Jr. Accounts  
Assistant - Cat. No.37 of E.N. No.1/96 held on  
25.3.2001.

Ref:- Your confidential D.O. letter No.RRB/G/37/1/99 dated  
25.3.2001.

RCB have considered your proposal in the light of the  
facts and circumstances of the case and have decided to cancel  
the above examination. Board's decision regarding action to be  
taken to prevent recurrence of such incidents is reproduced as  
under:-

1. "CPO/N.F. Railway may be asked to call for  
explanation of the officer-incharge and take up with  
him. A warning may be issued to the officer in case  
the circumstances were same as explained by  
Chairman/RRB.
2. Chairman/RRB/Guwahati may be advised to stop calling  
candidates one hour in advance. Call letters should  
be issued strictly as per provision of para 208 of RRB  
Manual. It should only give the time of commencement  
of the examination. Candidates should be advised in  
the call letter, that entry into the examination hall  
will not be allowed until 15 minutes before  
commencement of the examination, as also that no  
candidate shall be allowed to turn up later than 10  
minutes after commencement of the examination (para  
309.2 of RRB Manual)."

*Modgal*  
(V.K. Modgal)  
Dy. Director, Estt.(RRB),  
Railway Board.

3a  
(b)  
16/11

GOVERNMENT OF INDIA/BHARAT SARKAR  
MINISTRY OF RAILWAYS/RAIL MANTRALAYA  
(RAILWAY BOARD)

\*\*\*\*\*

No.E(RRB)/2000/10/1

New Delhi, dated 1.11.2001

The Chairmen  
Railway Recruitment Boards,  
Mumbai, Ahmedabad, Ajmer, Bhopal and Gourahati.

In view of the empanelled Jr. Accounts Assistants (JAAAs) scale Rs.4000-6000 (RPS) awaiting absorption for want of vacancies on the Railways, Board have decided that all pending indents of JAAAs received from Western, Central and N.E. Railways on RRBs may be cancelled.

*M. Modgal*  
(V.K. Modgal)  
Dy. Director Estt.(RRB)  
Railway Board.

GOVERNMENT OF INDIA/BHARAT SARKAR  
MINISTRY OF RAILWAYS/RAIL MANTRALAYA  
[RAILWAY BOARD]

No. E(RRB)/2001/9/1

New Delhi, dated 6.11.2001

B  
DD  
6/11/01

The General Manager,  
All Indian Railways/PUs

The Chairman,  
All Railway Recruitment Boards.

**Sub:** Restriction on publication of Recruitment Notices.

**Ref:** Board's letter No. E(RRB)/2001/9/1 dated 2.11.2001.

\*\*\*\*\*

20.7.2000 and

Restriction imposed by Board in terms of their letters quoted above on issuing Recruitment Notices in the following categories unless their prior approval has been obtained, has been extended up to 31.7.2003:-

- (i) Senior Clerks
- (ii) Junior Clerks/Typists
- (iii) Junior Accounts Assistants
- (iv) Junior Accounts Clerks
- (v) Time Keepers

*Modgal*

(V.K. Modgal)  
Dy. Director Estt. (RRB)  
Railway Board